

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 253
71/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors. ... Applicant/Petitioner

Versus

M/s. Magpic Realtech Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Jugal Bagga, Counsel for the Petitioner
Ms. Kirtikar Sukul Adv.

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)
COURT OFFICER